

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
Court No-II**

Item 15

CP No. 20/Chd/Hry/2022

Under Section 252(3), CA 2013

In the matter of:

Narang Spaces Pvt. Ltd

...Appellant

Vs.

ROC, NCT of Delhi & Haryana

...Respondent

Due to paucity of time, the matter could not be taken up today hence, adjourned to 01.12.2023.

Sd/-

Court Officer

November 1, 2023
Mamta